

Anomalies in Bonus Act

3817. SHRI PURNA CHANDRA MALIK : Will the Minister of LABOUR be pleased to state :

(a) whether the attention of Government has been drawn to the anomalies in the Bonus Act and Gratuity Act by employees of any private company ; and

(b) if so, what steps have been taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir. A representation signed by the employees of M/s. Francies Klein & Co. Ltd., Calcutta on anomalies in the Bonus Act was received in May, 1985. Some representations from private companies have been received regarding anomalies in the Payment of Gratuity Act also which at present provides for payment of gratuity to those drawing wages not exceeding Rs. 1600/- per month.

(b) The former representation refers to the anomalies in calculation of bonus of employees drawing salary of Rs. 1600/- and Rs. 1601/-; whereas employees drawing Rs. 1600/- get an annual bonus of Rs. 3840/- at 20%, the employees drawing Rs. 1601/- do not get any bonus at all. Government is of the view that some cut off limit will have to be made for calculation of bonus. Even if the ceiling is raised, the complaint

may still exist. At present there is no proposal under consideration of the Government to raise the ceiling limit. As regards the latter representations, the payment of Gratuity Act specifically provides for payment of gratuity to those drawing wages not exceeding Rs. 1600/- per month. The fact that those drawing wages exceeding Rs. 1600/- per month are not entitled to gratuity under the Act, cannot be considered as an anomaly as such. However, the Government may consider the question of upward revision of the wage limit for coverage at an appropriate time.

[*Translation*]

Profit and loss of Public Undertakings

3818. SHRI MOOL CHAND DAGA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the public undertakings other than Food Corporation of India working under the Ministry and the capital investment made so far in each of these undertakings ; and

(b) the year-wise loss suffered or profit earned by each of these public sector undertakings during the last three years ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a)

(Rs. lakhs)

Name of the Public Sector Undertaking	Capital investment
(i) Central Warehousing Corporation (CWC)	7714.80
(ii) Modern Food Industries (India) Ltd. (MFIL)	441.14
(iii) North Eastern Regional Agricultural Marketing Corporation (NERAMAC).	200.00
(iv) Hindustan Vegetable Oil Corporation (HVOC)	224.37